

**Motion for Extension of time for the Presentation of the Report of the Joint Committee of the Houses on the Adoption of Children Bill, 1972**

SHRI T. V. ANANDAN (Tamil Nadu):

Sir, I move the following Motion :

“That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Adoption of Children Bill, 1972, be further extended upto the last day of the Ninety-sixth Session of the Rajya Sabha.”

The question was put and the motion was adopted.

**Statement Regarding Payment of Wages (Amendment) Ordinance, 1975**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA) : Sir, on behalf of Shri K. V. Raghunatha Reddy, I beg to lay on the Table a statement (in English and Hindi) explaining the circumstances which necessitated immediate legislation by the Payment of Wages (Amendment) Ordinance, 1975.

**The Payment of Wages (Amendment) Bill, 1976**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA) : Sir, on behalf of Shri K. V. Raghunatha Reddy, I beg to move for leave to introduce a Bill further to amend the Payment of Wages Act, 1936.

*The question was put and the motion was adopted.*

SHRI OM MEHTA : Sir, I introduce the Bill.

**REFERENCE TO CLOSURE OF TWO COAL MINES AND POLLUTION OF THE DAMODAR WATERS**

SHRI KALYAN ROY (West Bengal) : Sir, after the Chasnalla disaster, we thought the Coal India Limited would at least take strict measures to implement the safety laws. But unfortunately our hopes have not been realised. Only this week, Sir, one part of the biggest mine in this country, the Sudamdih Incline in Jharia has been closed down because of serious violation of safety laws and failure of the management to rectify the violation which was pointed out by the Director General of Mines Safety. Sir, the Mines Department has prohibited employment of men underground in Sudamdih Incline because thickness of the barrier between water accumulated area and the working places has dangerously thinned and whereas the map of the management shows that the barrier is 49 metres, actually the Mines Department has found that the barrier is 39 metres. As a result of this, the Sudamdih coalmine is closed. Similarly, Sir, in Asansol area belonging to the Coal India Limited, another mine employing nearly 400 workers has been closed down this week because the management has failed to rectify the violations of safety laws and huge accumulation of water in the top-seam—same water accumulation which led to the flooding of the Chasnalla colliery.

And, Sir, you will be most concerned to know that the Damodar Valley water has been contaminated by polluted water pumped out from the Chasnalla colliery and the Damodar Valley Corporation authorities have advised the users of the Damodar waters down-stream of Chasnalla not to use the river water. As a result, Sir, we are only dependent on